

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT & HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 3216
ANSWERED ON 4TH AUGUST, 2016

NATIONAL ROAD SAFETY AND MANAGEMENT SYSTEM

3216. SHRI B.V. NAIK:
SHRI S.P. MUDDAHANUME GOWDA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Union Government proposes to establish a National Road Safety and Management System;
- (b) if so, the details thereof along with its aims and objectives;
- (c) the time by which it is likely to be established; and
- (d) the steps taken/proposed to be taken by the Union Government to bring in added safety on roads by way of stricter checks on issuance of driving licences and higher penalties for traffic violations?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(SHRI PON. RADHAKRISHNAN)

- (a) to (d) The Government is committed to improving road safety and has taken a number of steps including those for improving issue of driving licence and enforcement of traffic regulations as under :
- i. The Government has approved a National Road Safety Policy. This Policy outlines various policy measures such as promoting awareness, encouraging safer road infrastructure including application of intelligent transport, enforcement of safety laws trauma care etc.
 - ii. The Government has constituted the National Road Safety Council as the apex body to take policy decisions in matters of road safety.
 - iii. The Ministry has requested all States/UTs for setting up of State Road Safety Council and District Road Safety Committees, and to hold their meetings regularly.
 - iv. The Ministry has formulated a multi-pronged strategy to address the issue of road safety based on 4 'E's viz. Education, Engineering (both of roads and vehicles), Enforcement and Emergency Care. Based on this, a draft action plan has been shared with the states.
 - v. Road safety has been made an integral part of road design at planning stage.
 - vi. Road Safety Audit of selected stretches of National Highways has been taken up.

- vii. High priority has been accorded to identification and rectification of black spots (accident prone spots) on national highways. Around 700 such black spots have been identified for improvement.
- viii. The threshold for four laning of national highway has been reduced from 15,000 Passenger Car Units (PCUs) to 10,000 PCUs. About 52,000 Km of stretches of State Highways has been identified for conversion to national highways.
- ix. Setting up of model driving training institutes in States and refresher training to drivers of Heavy Motor Vehicle in the unorganized sector.
- x. Advocacy/Publicity campaign on road safety through the electronic and print media.
- xi. Tightening of safety standards for vehicles like Seat Belts, Power-steering, anti-lock braking system etc.
- xii. Providing cranes and ambulances to various State Governments under the National Highway Accident Relief Service Scheme for development on National Highways. National Highways Authority of India also provides ambulances at a distance of 50 Km. on each of its completed stretches of National Highways under its Operation & Maintenance contracts.
- xiii. Launch of pilot projects for providing cashless treatment of road accident victims on Gurgaon – Jaipur, Vadodara – Mumbai stretch of National Highways No. 8 and Ranchi – Rargaon - Mahulia stretch of National Highway No. 33.
